

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 35 (ND)/2017

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Vishnu Sankar for the Corporate Debtor
Mr. M. K. Pandey, Advocate for Liquidator

Ms. Athira G. Nair, Advocate for the Operational Creditor

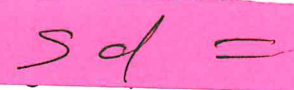
ORDER

Liquidation process in this case has been initiated. Appearance has been put in on behalf of the ex-Directors. They are ready and willing to reveal the details of all assets and liabilities of the Corporate Debtor. Let the same be provided to the Liquidator within one week from today.

To come up on 6th February, 2018.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)